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Concept of operational planning

Written Answers

749. SHRI RAOOF VALIULLAH: Will the Minister of PLANNING be pleased to state:

(a) whether Government are consider ing the concept of operational planning in selective areas in the Eighth Plan, if so, what are the priority areas on which due emphasis will be laid:

(b) whether in view of this, the Plan ning Commission are considering to per mit import of high technology for moder nising farming sector, if so, how the re sources would b_e generated for such im port; and

(c) whether Planning Commission has emphasis higher resources mobilisation through fiscal measures, if so, the details thereof?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MA-DHAVSINH SOLANKI): (a) to (c). The guideline and priorities for Eighth Five Year Plan will be set out in the Approach Paper. The formulation of the Eighth Five Year Plan will be undertaken after the Approach Paper is finalised and approved by the National Development Council.

Revision of pay scale of assistants

750. SHRI BHAGATRAM MANHAR: SHRI ANAND PRAKASH GAUTAM:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the J.C.M. has recently recommended the revision of Assistants Pay Scale from 1400-40-1600-50-2300-EB.60—2600 to 1640—60—EB— 75—2900 wth effect from the Ist January, 1986; and

(b) if so, what are the details in this regard and by when the orders to implement the recommendation are likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES & PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) Does not arise.

Crash of IAF Plane near Bikaner

751. SHRI SURESH KALMADI; Will the Minister of DEFENCE be pleased to state:

(a) whether an IAF plane crashed near Bikaner on 27th December. 1988; and

(b) whether there was any casualty and whethe, Court of Inquiry has been ordered?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRO-DUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHTNTAMANI PANIGRAHI): (a) Yes, Sir.

(b) The pilot was killed and the plane destroyed. A Court of Inquiry has been held. The findings of the Court of Inquiry are classified and cannot be disclosed in the public interest.

Dharna staged by junior doctors at RML Hospital, New Delhi

752. SHRI SHANTI TYAGI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that junior doctors of various hospitals in the Capital staged a twohour dharna at the RML Hospital on 15th February, 1989 urging Government to implement the 1986 agreement; and